

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2661/2002

(2)

Wednesday, this the 9th day of October, 2002

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri M. P. Singh, Member (A)

W/ASI Jaswinder Kaur  
r/o WZ-74, Janakpuri,  
Near Ganta Ghar, Hari Nagar,  
New Delhi

..Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

1. NCT of Delhi through the Chief Secretary  
New Sectt. New Delhi
2. The Commissioner of Police  
Delhi Police Head Quarters  
IP Estate, New Delhi
3. Spl. Commissioner of Police  
(Administrative): Delhi  
Police Head Quarter  
IP Estate, New Delhi

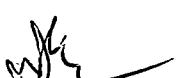
..Respondents

O R D E R (ORAL)

Justice V S Aggarwal:

Learned counsel for applicant withdraws the present application. He states that he may be permitted to file a better application with correct particulars.

2. Allowed as prayed. Subject to aforesaid, OA is dismissed as withdrawn.

  
(M P Singh)  
Member (A)

/sunil/

  
(V S Aggarwal)  
Chairman